GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 135 ANSWERED ON 21.07.2025

PRIME MINISTER'S NEW 15 POINTS PROGRAMME

135. SHRI JAVED ALI KHAN:

SHRI RAMJI LAL SUMAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the status of implementation of the Prime Minister's New 15-Point Programme in the State of Uttar Pradesh;
- (b) the areas in the State of Uttar Pradesh where the programme has been implemented; and
- (c) the number of beneficiaries from minority communities under this programme, State-wise and district-wise particularly from the State of Uttar Pradesh?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a) to (c): The Prime Minister's New 15 Point Programme for welfare of minorities is implemented in the country, including Uttar Pradesh, as an overarching programme. The programme covers various schemes/initiatives of the Government implemented by various Ministries/Departments, with an aim to ensure that underprivileged and weaker sections of six centrally notified minority communities have equal opportunities for availing the various Government welfare Schemes.

The schemes of the Ministry of Minority Affairs covered under the 15 Point Programme are exclusively meant for six notified minorities. Further, 15% of the outlays and targets, to the extent possible, of schemes/ initiatives implemented by other participating Ministries/Departments are earmarked for notified minorities. The Schemes are being implemented by the respective Ministries/Departments under the saturation approach of Government. Under the saturation approach of the Government many of the components have achieved mainstreaming.
